

Statement*Non complying location of seven metro cities**(with respect to ambient noise standards)**Noise Stations Data for 2017*

[Prescribed Limits dB(A)]

Zones	Residential		Commercial		Industrial		Silence	
	Day 55 dB(A)	Night 45 dB(A)	Day 65 dB(A)	Night 55 dB(A)	Day 75 dB(A)	Night 70 dB(A)	Day 50 dB(A)	Night 40 dB(A)
Sl. No. Name of the City	Non Comp- lying/ Total Stat- ions	Non Comp- lying/ Total Stat- ions	Non Comp- lying/ Total Stat- ions	Non Comp- lying/ Total Stat- ions	Non Comp- lying/ Total Stat- ions	Non Comp- lying/ Total Stat- ions	Non Comp- lying/ Total Stat- ions	Non Comp- lying/ Total Stat- ions
1. Bangalore	2/3	3/3	2/3	3/3	0/2	0/2	2/2	1/2
2. Chennai	3/3	3/3	2/4	4/4	0/1	0/1	2/2	12/2
3. Delhi	2/2	2/2	3/4	3/4	0/0	0/0	4/4	4/4
4. Hyderabad	2/2	2/2	2/4	3/4	2/2	2/2	2/2	2/2
5. Kolkata	3/3	3/3	1/3	2/3	0/2	0/2	2/2	2/2
6. Lucknow	1/2	2/2	2/3	2/3	0/2	0/2	3/3	3/3
7. Mumbai	1/1	1/1	1/4	3/4	0/3	1/3	2/2	2/2
TOTAL	14/16	16/16	13/25	20/25	2/12	3/12	17/17	16/17

Combating air pollution in Delhi

1025. SHRI D.P. TRIPATHI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Central Government has made any decision to combat air pollution in Delhi; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) The Government has taken

several steps to address air pollution in the country including in Delhi NCR which *inter alia*, include notification of National Ambient Air Quality Standards; setting up of monitoring network for assessment of ambient air quality; introduction of cleaner / alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending, launching of National Air Quality index; universalization of BS-IV by 2017; leapfrogging from BS-IV to BS-VI fuel standards by 1st April, 2020; notification of Construction and Demolition Waste Management Rules; banning of burning of biomass; promotion of public transport network; streamlining the issuance of Pollution Under Control Certificate; issuance of directions under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981 and under Section 5 of Environment (Protection) Act, 1986; installation of on-line continuous (24x7) monitoring devices by major industries; collection of Environmental Protection Charge on more than 2000 CC diesel vehicles; notification of Graded Response Action Plan for Delhi and NCR etc. Air Pollution mitigation activities like employing 40 field inspection teams for pollution hot spots in Delhi NCR, coordinating with various agencies for effective response etc are being undertaken by CPCB. A High Level Task Force headed by Principal Secretary to PM has been constituted by the Government for management of air pollution in Delhi and NCR. Clean Air for Delhi Campaign was organized during February 10- 23, 2018 by the Ministry in coordination with Delhi Government to ensure strict field level implementation of the air pollution mitigation measures for which 70 teams were deployed.

Expenditure on Green Skill Development Programme

†1026. SHRI PRABHAT JHA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Green Skill Development Programme is being run by the Central Government with an aim to extend the scope of afforestation and green area;

(b) if so, the details thereof;

(c) whether Green Skill Development Programme is being financed adequately and as per the requirement; and

(d) if so, the State-wise expenditure made till now under this programme and the details of achievement made thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) The Green Skill Development Programme (GSDP) is a new initiative of the Ministry of Environment, Forest and Climate Change to skill youth in environment, forest and wildlife sectors and enabling them to be

†Original notice of the question was received in Hindi.